

**INDIAN TIGER**

521. SHRI M. K. MOHTA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Indian Tiger is facing extinction and that a special Committee is proposed to be set up to study ways and means to preserve the species; and

(b) if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) Yes, Sir. A Task Force under the Chairmanship of Dr. Karan Singh, Chairman, Indian Board of Wild Life, has been constituted to draw up the detailed project for conservation of tigers in India. Suitable areas in the country for this purpose have been provisionally identified; and a detailed plan for action will be chalked out after field examination of these areas presently being undertaken by Task Force Members is completed. The project will be assisted by the world Wild Life Fund,

**PURCHASE OF PLOTS BY INCOME-TAX DEPARTMENT AT JODHPUR**

522. SHRIMATI LAKSHMI KUMARI CHUNDAWAT: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the income tax Department purchased plots of land in the Polo Ground at Jodhpur;

(b) whether the site plan attached to the sale-deed on two sides of this plot, roads have been shown;

(c) whether it is a fact that subsequently the owner of the land sold the area shown in the site plan as road to another party;

(d) whether the income tax department instituted a civil suit and a suit for the damages against the owner;

(e) whether this suit has been compromised for rupees One thousand only; and

(f) whether Government conducted any enquiry in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b) Yes, Sir; the sale deed provided for 30 feet wide roads being left both on the north and west sides of the plot.

(c) The owner subsequently sold away the area to be left as road on the north side to another party.

(d) Two suits were instituted, one against the vendor and the other against the person who had purchased the land.

(e) & (f) Full facts are being collected and the information will be placed on the Table of the House.

**CEILING ON SALARIES**

523. SHRIMATI PRATIBHA SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to impose a ceiling on salaries and control on fringe benefits; and

(b) if so, the steps taken to determine such ceiling and controls and the decisions, if any taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b) At present there is no proposal under consideration of the Government to impose a ceiling on Salaries. However, the Third Pay Commission is looking into the pay structure and other conditions of service including fringe benefits of the Central Government employees. Their recommendations are awaited by the Government.

**MEETING OF GOVERNORS OF I. D. R. CENTRE**

524. SHRI M. K. MOHTA: Will the Minister of FINANCE be pleased to state:

(a) whether a meeting of the Board of Governors of the International Development Research Centre was held at New Delhi sometime in March, 1972 under the chairmanship of the former Prime Minister of Canada; and